

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE
RAJYA SABHA
QUESTION NO 03.12.2010
ANSWERED ON
WEATHER BASED CROP INSURANCE SCHEME

2656

MISS MABEL REBELLO

Will the Minister of COAL AGRICULTURE be pleased to state :-

- (a) whether it is a fact that Agriculture Insurance Corporation (AIC) is running on pilot basis a Weather Based Crop Insurance Scheme (WBCIS) in 13 States since Kharif 2004;
- (b) if so, whether Jharkhand has been covered in this scheme;
- (c) if so, the details of claims paid during the current year to the adverse weather affected farmers; and
- (d) if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION

(SHRI K.V. THOMAS)

(a): Yes, Sir. Agriculture Insurance Company of India Ltd. (AIC) initiated implementation of weather based crop insurance scheme in the name of 'Varsha Bima' from Kharif 2004 season as a commercial product without Government support. Existing Weather Based Crop Insurance Scheme

(WBCIS), with Government support, was introduced by the Government of India for implementation from Kharif 2007 through AIC and selected private general insurance companies.

(b): Yes, Sir. Jharkhand has been covered under this scheme since Kharif-2008.

(c) & (d): Total claims of Rs. 2.09 crore for previous year have been paid to Jharkhand during current year. Admissible claims for Kharif 2010 are being processed by AIC as risk period for season has just expired on 25th November, 2010. Administrative Approval for Rabi 2010-11 has been issued by the Government of India on 13th August, 2010.